#### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 1621** (TO BE ANSWERED ON THE 18<sup>th</sup> December 2023)

## CONSTRUCTION OF AIRPORT IN MADHYA PRADESH

## 1621. SHRI RAJMANI PATEL

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the number of airports which are under the Airports Authority of India in the State of Madhya Pradesh;

(b) the number of airports out of these that are proposed to be made of international standard and the action which has been taken in this regard;

(c) the number of airports which have been expanded and made of international standard, and whether district Rewa has also been included in the proposal; and

(d) after the expansion of airports, by when will international flights start from the State?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Airports Authority of India (AAI) owns seven airports in Madhya Pradesh at Bhopal, Indore, Jabalpur, Khajuraho, Khandwa, Panna and Satna. Apart from this, AAI maintains a Civil Enclave at Gwalior Air Force Station.

(b) & (c): The upgradation of airports to meet International Standards/Norms specified by International Organisations such as International Civil Aviation Organisation (ICAO), International Air Transport Association (IATA) etc. is a continuous process and is undertaken by AAI or the concerned Airport Operators taking into account various considerations, including the commercial aspect, traveler requirements, land situation and airline preferences. In Madhya Pradesh, Indore Airport is already a Customs airport having international operations.

(d): Indian designated carriers are free to mount scheduled operations to/from any International/ Customs airport to foreign destinations under the ambit of bilateral Air Service Agreements (ASAs) concluded by India with foreign countries. The Government only provides an enabling environment for operation of international flights and has no direct role in the start of flights as commencement of international flights by Indian carriers from any point in India is purely a commercial decision of scheduled airlines on the basis of traffic demand, airports flight handling capacity, safety infrastructure and economic viability of the route.

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